- (b) The details of sanctioned, filled and vacant posts in Archaeological Survey of India (ASI) in the last three years are given in the Statement (See below).
- (c) The ASI has been periodically taking up with UPSC/SSC for expediting the filling up of the vacancies falling under direct recruitment quota and those which are filled up on the recommendations of Departmental Promotion Committee meetings held by the UPSC.
- (d) Filling up of some posts have been pending either due to non availability of eligible candidates in the field of promotion or in some cases the Recruitment Rules in respect of the posts are under revision in consultation with DOPT, UPSC and M/o Law.

Statement

Sanctioned strength and vacancy position in respect of Group A, B, C and M.T.S. staff from vacancy year 2015 to 2017 as on 15.12.2017

	Group 'A'		Group 'B'		Group 'C'		MTS	
	Sanctioned post	Vacant post	Sanctioned Post	Vacant post	Sanctioned post	Vacant post	Sanctioned post	Vacant post
2015	234	84	875	250	1165	287	6152	1787
2016	234	77	875	263	1165	283	6152	2253
2017	234	81	875	281	1165	411	6152	2189

## Drug syndicate operating from Jammu and Kashmir

- 518. SHRI K. R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government is now contemplating to invoke stringent provisions of the Unlawful Activities (Prevention) Act (UAPA), 1967 against those involved in a drug syndicate operating from Jammu and Kashmir;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that the drug law enforcement agencies across the western region flagged off their concernsat a recent security review; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Unlawful Activities (Prevention) Act (UAPA), 1967 extends to whole of India including Jammu and Kashmir. This

Act, *inter alia*, deals with terrorist acts, proceeds of terrorism, terrorist organizations and individuals involved in unlawful activities.

(c) and (d) The issue of drug trafficking continues to be a serious concern.

## Expenditure on freedom fighters' pension

- 519. SHRI T. K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) how many persons are receiving pension under freedom fighters pension scheme;
  - (b) the State-wise figures thereof; and
  - (c) the total expenditure incurred by Government on this account?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) 37,356 persons are receiving Central Samman Pension as on 31st March, 2017. State-wise figures are given in the Statement (*See* below).

(c) Total expenditure incurred by Government during 2017-18 on this account till October, 2017 is ₹ 594.81 crore.

Statement

State-wise details of persons drawing pension under Swtantrata Sainik

Samman Yojana as on 31st March 2017

Sl. No.	State	Total number of persons
1.	Andaman and Nicobar Islands	16
2.	Andhra Pradesh	4937
3.	Assam	736
4.	Bihar	3655
5.	Chandigarh	32
6.	Chhattisgarh	143
7.	Daman and Diu	13
8.	Delhi	417
9.	Goa	817
10.	Gujarat	519
11.	Haryana	721